

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (S.J.) No. 938 of 2019

Manish Mahto @ Yogendra Mahto **Appellant**

Versus

The State of Jharkhand & Anr. **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellant :Mr. Yogesh Modi, Advocate
For the State :Mr. Shekhar Sinha, P.P

11/Dated: 26.06.2020

1. Learned counsel for the appellant and learned APP are present.
2. It appears that para Nos. 54 to 71 are missing in the case diary sent to this Court. The I.O shall submit an explanation as to why the complete case diary has not been submitted and shall also submit the up-to-date case diary by the next date.
3. Office to list the appeal on 17th July, 2020.
4. Let a copy of this order be handed over to the learned P.P for needful.

(AMITAV K. GUPTA, J.)